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O.A. No. 748 of 2006.

Order dated 02.11.2006.

Applicant stating to be working as Painter Gr. II under the Deputy Chief Engineer/Construction/D-II/East Coast Railway, station Bazar, Cuttack has filed this Original Application under section 19 of the Administrative Tribunals Act, 1985 praying to direct the Respondents to regularize the ad hoc promotion of the applicant in the rank of Painter Grade II w. e. f. 25.06.1999. It is seen that before approaching this Tribunal he has approached his authorities under Annexure-A/6 dated 2.1.2006 which is still lying vacant them.

In this view of the matter, having heard the learned counsel for both sides, this Original Application is disposed of at the admission stage with direction to the Respondents to take a final view on the representation of the applicant under Annexure-A/6 dated 02.01.2006. There shall be no order as to costs.

Send copies of this order to the Respondents along with copies of the O.A. and free copies of this order be given to learned counsel for both sides.

D. B. J. T.
MEMBER (ADMN.)